

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF LAND RESOURCES

LOK SABHA

UNSTARRED QUESTION No. 910
TO BE ANSWERED ON 07.02.2019

Status of DPAP

910. SHRI RAJU SHETTY:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Government has identified the Drought Prone areas in the country during the last three years and the current year so that Drought Prone Areas Programme (DPAP) could be implemented in view of present drought conditions;
- (b) if so, the details thereof, District-wise and State-wise;
- (c) the status of the DPAP across the country; and
- (d) the quantum of funds released under the said programme in the drought prone areas, District-wise and State-wise?

ANSWER

MINISTER OF STATE FOR RURAL DEVELOPMENT
(SHRI RAM KRIPAL YADAV)

(a) to (d): The Department of Land Resources (DoLR) was earlier implementing three area development programmes namely Drought Prone Area Programme (DPAP), Desert Development Programme (DDP) and Integrated Wastelands Development Programme (IWDP) on watershed basis.

These three programmes were integrated and consolidated into a single modified programme called the Integrated Watershed Management Programme (IWMP) with effect from 26.02.2009.

Department of Land Resources has sanctioned 8214 watershed development projects in 28 States (except Goa) [during the period 2009-10 to 2014-15] covering an area of about 39.07 million hectare under Integrated Watershed Management Programme (IWMP) principally for development of rainfed portions of net cultivated area and culturable wastelands.. The IWMP was amalgamated in 2015-16 as the Watershed Development Component of the Pradhan Mantri Krishi Sinchayee Yojana (WDC-PMKSY). Government has not sanctioned any new watershed projects under WDC-PMKSY since 2015-16 and the focus is now on the completion of ongoing projects.

8214 projects sanctioned with a total cost of Rs. 50,739.58 crore (Rs. 33,642.24 crore as Central share) under IWMP are being implemented under WDC-PMKSY. State-wise details of number of sanctioned projects, area covered by the projects and funds released as Central share during the last three years and current year (upto 31st December 2018)] are given in **Annexure**.

Inter se distribution of funds (Central share plus State share) amongst the Districts / projects in a particular State is undertaken at the State level by the respective States.

Annexure referred to in reply to parts (a) to (d) of the Lok Sabha Unstarred Question
No. 910 for answer on 07.02.2019

State-wise details of number of WDC-PMKSY projects sanctioned, area covered by the projects and funds released during last three years and the current year as Central share

(Area in million ha, Amount in Rs. crore)

Sr. No.	State	Sanctioned (from 2009-10 to 2014-15) [@]		Central Share Released			
		Total no of Projects	Area of the projects	2015-16	2016-17	2017-18	2018-19 [#]
1	Andhra Pradesh	432	1.810	86.73	120.96	123.35	129.35
2	Arunachal Pradesh	156	0.467	18.00	23.12	9.62	19.17
3	Assam	372	1.577	45.00	0.00	65.09	41.44
4	Bihar	123	0.612	5.00	28.26	19.21	26.08
5	Chhattisgarh	263	1.195	20.00	34.96	33.45	32.49
6	Gujarat	610	3.103	100.00	115.04	87.51	84.69
7	Haryana	88	0.362	6.91	12.82	10.94	
8	Himachal Pradesh	163	0.840	20.00	35.40	26.83	24.04
9	Jammu & Kashmir	159	0.652	0.00	25.59	43.66	31.10
10	Jharkhand	171	0.911	20.00	17.68	0.00	28.83
11	Karnataka	571	2.569	125.00	145.72	175.69	101.07
12	Kerala	83	0.423	20.00	16.62	17.83	13.06
13	Madhya Pradesh	517	2.937	150.00	129.44	134.84	97.45
14	Maharashtra	1186	5.128	250.00	186.95	279.21	
15	Manipur	102	0.491	9.00	11.29	13.84	14.14
16	Meghalaya	96	0.236	18.00	11.56	8.95	
17	Mizoram	89	0.373	8.87	16.06	22.35	14.41
18	Nagaland	111	0.476	27.00	60.84	32.08	38.51
19	Odisha	310	1.700	67.50	91.99	94.48	58.17
20	Punjab	67	0.314	7.95	0.00	7.96	
21	Rajasthan	1025	5.764	200.00	199.35	243.59	179.40
22	Sikkim	15	0.066	6.30	0.00	1.40	
23	Tamil Nadu	270	1.368	75.00	62.36	82.75	36.00
24	Telangana	330	1.399	70.00	0.00	51.14	45.696
25	Tripura	65	0.213	20.89	27.12	16.66	11.70
26	Uttarakhand	65	0.346	25.68	16.15	9.97	6.98
27	Uttar Pradesh	612	3.045	75.00	58.38	63.93	
28	West Bengal	163	0.693	10.00	24.06	15.48	25.87
Total		8214	39.07	1487.83	1471.72	1691.81	1059.646

[@]Sanctioned under the erstwhile Integrated Watershed Management Programme (IWMP), which has been amalgamated as the Watershed Development Component (WDC) of the Pradhan Mantri Krishi Sinchayee Yojana (PMKSY) with effect from 2015-16.

[#] Upto 31.12.2018

Note: 1) WDC-PMKSY is not operational in the Union Territories.
2) There is no sanctioned project in Goa.